

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No. 32580 of 2021**

**State of Odisha**

....

**Petitioner**

Mr. J. Katikia, Addl. Govt. Advocate

-versus-

**Registrar General, Orissa High Court,  
Cuttack**

....

**Opposite Party**

Mr. P.K. Muduli, Addl. Govt. Advocate

**CORAM:**

**THE CHIEF JUSTICE**

**JUSTICE R.K. PATTANAİK**

**ORDER**

**18.07.2022**

**Order No.**

08.

1. Mr. J. Katikia, Addl. Government Advocate for the Petitioner has submitted a report on disposal of drugs. A detailed further updated status report in the form of an affidavit be filed before the next date.

2. List on 19<sup>th</sup> September, 2022.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(R.K. Pattanaik)**  
**Judge**